

FORM A**Public Announcement**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF UNISON HOTELS PRIVATE LIMITED**RELEVANT PARTICULARS**

1.	Name of Corporate Debtor	UNISON HOTELS PRIVATE LIMITED
2.	Date of Incorporation Of Corporate Debtor	18/04/1994
3.	Authority Under Which Corporate Debtor Is Incorporated / Registered	RoC-Delhi
4.	Corporate Identity No./Limited Liability Identification No.of corporate debtor	U70100DL1994PTC058450
5.	Address of the Registered Officeand Principal Office (if any) of Corporate Debtor	PLOT NO 2, NELSON MANDELA ROAD, VASANT KUNJ PHASE II, NEW DELHI DL 110070 IN
6.	Insolvency commencement date in respect of corporate debtor	22/12/2022 (Order received on 28 th Dec 2022)
7.	Estimated date of closure of insolvency resolution process	20/06/2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Krit Narayan Mishra IBBI/IPA-001/IP-P00441/2017-18/10784
9.	Address and e-mail of the interim resolution professional, as registered with the Board	C-3, Ashoka Apartments, Plot No. 8, Sector-12, Dwarka, New Delhi-110078 kritmassociates@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution Professional	29A, DDA SFS Flats, Pocket 1, Sector 7 Dwarka, New Delhi 110075 ip.unisonhotels@gmail.com
11.	Last date for submission of claims	11 Jan 2023
12.	Classes of creditors, if any, under clause(b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at :	https://ibbi.gov.in/home/downloads

Notice is hereby given that the Hon'ble National Company Law Tribunal has ordered the commencement of the corporate insolvency resolution process of the Unison Hotels Private Limited on 22nd Dec 2022.

The creditors of Unison Hotels Private Limited, are hereby called upon to submit their claims with proof on or before 1st Jan 2023 to the interim resolution professional at the address mentioned against the entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Date: 30/12/2022

Place: New Delhi

Name and Signature of Interim Resolution Professional

Krit Narayan Mishra



Geetha ads Ramakrishna 9032242118 9440403689